THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) and (c). An *ex-gratia* payment amounting to Rs. 5,000/- was sanctioned in respect of the families of each of the five workers who lost their lives in the incident at Gun & Shell Factory, Cossipore on the 8th April, 1969. This amount has been paid. The question whether any compensation is payable under the Workmen's Compensation Act, is under examination, and will be decided soon.

(b) Does not arise.

**Alloy Steel Plant in Kanpur**

470. SHRI S. M. BANERJEE : will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a final decision has been taken to establish a special Alloy Steel plant in Kanpur ; and

(b) if so, when this plant is likely to be established and its employment potential ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) A final decision has not yet been taken.

(b) Does not arise.

**Promotion of Employees who Participated in the 19th September, 1968 Strike**

471. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whetheir it is a fact that the employees who participated in the 19th September, 1968 strike are not being promoted although they have qualified in the trade test and are senior and have better record of service than those being promoted ;

(b) if so, whether this will not affect the efficiency ; and

(c) if so, the steps taken by Goverment to remove this ban on promotion ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a), (b) to (c). There is no ban on the promotion of the employees who participated in the strike of September 19, 1968. All employees eligible for promotion are to be considered according to rules pertaining to their service and their suitability for promotion is to be judged keeping in view all the factors including their conduct and record of service.

**Supply of Arms and Aircrafts to Pakistan by U. S. S. R.**

472. SHRI HIMATSINGKA :
SHRI SHRI CHAND GOYAL :
SHRI PRAKASH VIR SHASTRI :
SHRI BENI SHANKER SHARMA :
SHRI RAM CHARAN :
SHRI BAL RAJ MADHOK :
SHRI B. K. DASCHOWDHURY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether following the talks between the Soviet and Indian Prime Ministers in the beginning of May, 1969, any change in the attitude of the U. S. S. R. with regard to the supply of arms and aircraft to Pakistan has been noticed ; and

(b) if so, the latest prospects of supply of arms and aircraft to Pakistan by the U. S. S. R. ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

**Export to East European contriese**

473. SHRI HIMATSINGKA :
SHRI D. R. PARMAR :
SHRI N. SHIVAPPA :
SHRI R. R. SINGH DEO :
SHRI R. K. AMIN :
SHRI K. M. MADHUKAR :
SHRI RABI RAY :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) Whether Government share the fears expressed in the newspapers reports about the shrinking trade with East European countries and a fall in the value of several commodities in the next few years ;

(b) if so, the precise prospects of exports to these countries and of the fall in unit value of the different commodities ;

(c) whether Government have prepared the blueprint on exports strategy to meet the situation, if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No. Sir.

(b) and (c). Do not arise.

*विदेशों में व्यापार आयुक्त*

475. **श्री मोलहू प्रसाद** : क्या **वैदेशिक व्यापार तथा पूर्ति** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत का विदेशी व्यापार बढ़ाने के लिए सरकार ने विदेशों में व्यापार आयुक्त नियुक्त किये हैं ;

(ख) क्या यह भी सच है कि इन आयुक्तों के प्रयत्नों के परिणाम स्वरूप हमारा निर्यात बढ़ा है ; और

(ग) यदि हां, तो वर्ष 1966 से 1969 की अवधि में ऐसी नियुक्तियों का देश-वार ब्यौरा क्या है और हमारे निर्यात में कितनी वृद्धि हुई है ?

**वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उप-मंत्री (श्री चौधरी राम सेवक)** : (क) और (ख). स्वतन्त्रता प्राप्ति के समय से ही विदेशों में विभिन्न केन्द्रों में हमारे वाणिज्यिक प्रतिनिधि कार्य कर रहे हैं, जिन्हें या तो व्यापार आयुक्त अथवा वाणिज्यिक सचिव अथवा अताशे कहा जाता है। इस समय विदेशों में 51 वाणिज्यिक प्रतिनिधि हैं। उनका प्रमुख कार्य व्यापार के संवर्धन तथा विस्तार के उद्देश्य से सरकार को आय तथा व्यापार नीतियां बनाने में सहायता करना है। हमारे वाणिज्य प्रतिनिधियों द्वारा किये गये प्रयत्नों के परिणाम का परिणात्मक मूल्यांकन करना असम्भव है।

(ग) एक विवरण सभा-पटल पर रखा जाता है जिसमें विदेशों में हमारे वाणिज्यिक प्रतिनिधियों के पदों तथा इन देशों को 1965-66 से 1968-69 तक के वर्षों में हमारे निर्यातों के मूल्य को दिखाया गया है। [**पुस्तकालय में रख दिया गया। देखिये** संख्या LT-1303/69]

**मंत्रियों से संबंधित अधिकारियों की विदेशों में भारतीय मिशनों में नियुक्ति**

476 **श्री मोलहू प्रसाद** : क्या **वैदेशिक-कार्य** मंत्री 12 मार्च 1969 के अतारांकित प्रश्न संख्या 2694 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या अपेक्षित जानकारी इस बीच एकत्रित कर ली गई है ;

(ख) यदि हाँ, तो इसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

**वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्रपालसिंह)** : (क) जी हां।

(ख) सभा-पटल पर रखे गए विवरण में ब्यौरा दिया जा रहा है। [**पुस्तकालय में रख दिया गया। देखिये** संख्या LT—1304/69]

**भारतीय औद्योगिक विनियमों का उल्लंघन**

477. **श्री मोलहू प्रसाद** : क्या **वैदेशिक अतारांकित व्यापार तथा पूर्ति** मंत्री 23 अप्रैल, 1969 के अतारांकित अतिरिक्त प्रश्न संख्या 7353 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या औद्योगिक विनियमों को अनिवार्य बनाने और उनके उल्लंघन के बारे में जानकारी इस बीच एकत्र कर ली गई है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

**वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उपमंत्री (श्री चौधरी राम सेवक)** : (क) और (ख). 1966-67, 67-68, 68-69 तथा 69-70 के वित्तीय वर्षों में 429 व्यक्तियों/फर्मों के सम्बन्ध में 96 मामले उद्योग